<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO.335 of 2017 IN DFR NO. 1272 of 2017

Dated: 8th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Tata Power Delhi Distribution Limited		Appellant(s)
Vs. Jhajjar Power Limited & Ors.		Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar

<u>ORDER</u>

IA NO. 335 of 2017 (Appl. for condonation of delay)

Issue notice to the Respondents returnable on 16.05.2017. Dasti, in addition, is permitted. Permission to serve on the counsel is granted.

List the matter on 16.05.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt